

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

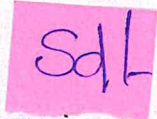
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.04.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/35/10/AMR/2019	IA(IBC)/141/2023	60(5) of IBC	J. Manivannan, Chairman-Monitoring Committee for Supraja Textiles Private Limited Vs. Andhra Pradesh Central Power Distribution Corporation Limited & The Superintending Engineer, Operation CRDA Circle, APCPDCL

ORDER

IA (IBC)/141/2023:

None appears for both the parties. Hence, this IA (IBC)/141/2023 is dismissed for non-prosecution.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**